

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 22354/2019

(Arising out of impugned final judgment and order dated 05-02-2019 in SAD No. 34/2019 passed by the High Court of Judicature at Allahabad)

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAVINDRA NATH TAIGOR

Respondent(s)

(IA No. 127851/2019 - EXEMPTION FROM FILING O.T.)

Date : 20-09-2019 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE K.M. JOSEPH

For Petitioner(s) Ms. Sansriti Pathak, Adv.
Mr. Krishnanand Pandeya, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Perused the letter circulated by learned counsel for
the petitioner.

As prayed, list the matter after two weeks.

(ANITA MALHOTRA)
COURT MASTER

(ANITA RANI AHUJA)
COURT MASTER